

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4572
ANSWERED ON:21.04.2015
NOTICE ISSUED BY HRC FOR PRICES OF DRUGS
Chautala Shri Dushyant

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceuticals Pricing Authority (NPPA) has permitted the hike in the prices of 108 cardio-vascular. anti-diabetes drugs and other medicines;
- (b) if so, the number and details thereof;
- (c) whether the Human Rights Commission (HRC) has issued notice to the Government and NPPA seeking for report for the withdrawal of the order which caused the price hikes of those medicines;
- (d) if so, the details thereof;
- (e) whether the HRC has also requested the Government to put cap on the prices of these medicines; and
- (f) if so, the details thereof and the action/steps taken by the Government in this regard`

Answer

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a)to (f): Information being collected and will be laid on the table of the House.